

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP 401(ND) 2017**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
11.01.2018**

**NAME OF THE COMPANY: Aude Priya Donatelle Wacziarg EP Engel &  
Anr. Vs Neemrana Hotels Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241-242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner: Counsel for the Petitioner

For the Respondent: Dr. U.K. Chaudhary, Mr. K. Datta, Mr. Ashish Verma,  
Mr. Mr. Himanshyu Vij, & Mr. Shantanu Parashar,  
Advocates for R-2 to 5  
Mr. Vivek Malik & Mr. Dhawal Jain for R-1

**ORDER**

Renotify all applications for further consideration on 8<sup>th</sup> February,  
2018.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**